

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1860

ANSWERED ON:08.03.2006

MENTIONING CONTENTS AND PESTICIDES ON THE LABEL OF PACKAGED FOOD PRODUCTS

Jogi Shri Ajit

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to make it mandatory to mention the contents and pesticides on the label of the packaged food products;
- (b) if so, the time by which the necessary orders are likely to be issued in this regard; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): As per Rule 32 (b) of the Prevention of Food Adulteration Rule, 1955 every package of food shall carry a label indicating the name of ingredients used in the product in descending order of their composition by weight or volume as the case may be.

There is no proposal for mentioning the contents and pesticides on the label of packaged food products under PFA Rules, 1955, as pesticides are not used as ingredients in a food products.